

12.05 hrs.

Title: Regarding passing of the Food Corporations (Amendment) Bill, 2000 and the Sugarcane Control (Additional Powers) Repeal Bill, 2000 by the Rajya Sabha on its sitting held on the 17th April, 2000 respectively.

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

(i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Food Corporations (Amendment) Bill, 2000 which has been passed by the Rajya Sabha at its sitting held on the 17th April, 2000."

(ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Sugarcane control (Additional Powers) Repeal Bill, 2000 which has been passed by the Rajya Sabha at its sitting held on the 17th April, 2000."

Sir, I also lay on the Table the Food Corporations (Amendment) Bill, 2000 and the Sugarcane Control (Additional Powers) Repeal Bill, 2000, as passed by Rajya Sabha on the 17th April, 2000.

12.06 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Fourth Report

SHRI P.M. SAYEED (LAKSHADWEEP): Sir, I beg to present the Fourth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

12.6-1/2 hrs.

BUSINESS ADVISORY COMMITTEE

Sixth Report

SHRI PAWAN KUMAR BANSAL (CHANDIGARH): Sir, I beg to present the Sixth Report of the Business Advisory Committee.

12.07 hrs.

STANDING COMMITTEE ON AGRICULTURE

Sixth, Seventh, Eighth, Ninth and Tenth Reports

SHRI S.S. PALANIMANICKAM (THANJAVUR): Sir, I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Agriculture:-

(1) "Sixth Report on Demands for Grants (2000-2001) of the Ministry of Agriculture (Department of Agriculture & Cooperation)."

(2) "Seventh Report on Demands for Grants (2000-2001) of the Ministry of Agriculture (Department of Agriculture Research & Education)."

(3) "Eighth Report on Demands for Grants (2000-2001) of the Ministry of Agriculture (Department of Animal Husbandry & Dairying)."

(4) "Ninth Report on Demands for Grants (2000-2001) of the Ministry of Agriculture (Department of Food Processing Industries)."

(5) "Tenth Report on Demands for Grants (2000-2001) of the Ministry of Water Resources."

12.7-1/2 hrs.

STANDING COMMITTEE ON DEFENCE

First, Second and Third Reports

DR. LAXMINARAYAN PANDEYA (MANDSAUR): Sir, I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Defence:-

- (1) "First Report on action taken by the Government on the recommendations contained in the Eighth Report of the Committee (12th Lok Sabha) on Demands for Grants of the Ministry of Defence for 1999-2000."
- (2) "Second Report on action taken by the Government on the recommendations contained in the Fourth Report (12th Lok Sabha) of the Committee on the subject 'Advanced Jet Trainer,'" and
- (3) "Third Report on the Committee on Demands for Grants (2000-2001) of the Ministry of Defence."

12.08 hrs.

गृह कार्य संबंधी स्थायी समिति

उन्सदवां, सादवां और इक्सदवां

प्रतिवेदन

श्री अनादि साहू (बरहामपुर उड़ीसा): मैं गृह कार्य संबंधी स्थायी समिति के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ ;

1. गृह मंत्रालय की अनुदानों की मांगों (2000-2001) संबंधी उन्सदवां प्रतिवेदन।
2. कार्मिक, लोक शिकायत और पेंशन मंत्रालय की अनुदानों की मांगों (2000-2001) संबंधी सादवां प्रतिवेदन; और
3. विधि, न्याय और कम्पनी कार्य मंत्रालय की अनुदानों की मांगों (2000-2001) संबंधी इक्सदवां प्रतिवेदन।

12.8-1/2 hrs.

STANDING COMMITTEE ON TRANSPORT AND TOURISM

Forty-First, Forty-Second and Forty-Third Reports

SHRI G.M. BANATWALLA (PONNANI): Sir, I beg to lay on the Table a copy each of the Forty-First, Forty-Second and Forty-Third Reports (Hindi and English versions) of the Standing Committee on Transport and Tourism on Demands for Grants (2000-2001) of the Ministries of Tourism, Civil Aviation and Surface Transport respectively.

डा. रघुवंश प्रसाद सिंह (वैशाली): अध्यक्ष महोदय, क्या माननीय संसदीय कार्य मंत्री से बिजली पानी के सवाल पर पूछ लिया था?

अध्यक्ष महोदय : जवाब दे दिया था।